

**Central Administrative Tribunal  
Principal Bench, New Delhi**

R.A. No.166/2017 in O.A. No.1650/2015

Monday, this the 4<sup>th</sup> day of February 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Rohit Sinha (Age 31 years) (Un-employed)  
s/o late Sh. Uma Shankar Sinha  
r/o Quarter No.884 Sector No. VI  
R K Puram, New Delhi

..Petitioner  
(*Nemo*)

Versus

The Chief Post Master General (D/o Post)  
Delhi Circle  
GPO New Delhi – 110 001  
Ministry of Communication and Information Technology  
(Ms. Anupama Bansal, Advocate)

..Respondent

**O R D E R (ORAL)**

**Justice L. Narasimha Reddy:**

This R.A. is filed with a prayer to review the order dated 05.05.2017. The claim of the applicant was in relation to the compassionate appointment. The Tribunal noticed that the applicant filed O.A. No.378/2013 when he was denied the appointment on compassionate grounds and on finding that the decision of the respondents was correct, the said O.A. was dismissed on 07.11.2013. While deciding the O.A. No.1650/2015, it was noticed that the respondents have considered the case in a dispassionate and objective manner and that the applicant is not

entitled for any relief. In the last paragraph, it was observed as under:-

“14. It is clear that there is no merit in this OA and the applicant has indulged in a complete wastage of time of this Tribunal as well as the respondents with a huge burden on the public exchequer i.e. tax payers money. Therefore, rightly we should have imposed heavy cost on the applicant but since he comes from the lower strata of the society, we do not pass any order as to costs. The OA is dismissed.”

2. Still the applicant filed this Review Application and here again, he did not turn up. We do not find any merit in this Review Application. Accordingly, it is dismissed.

There shall be no order as to costs.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**February 4, 2019**  
/sunil/